

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
BANGALORE

REGIONAL BENCH - COURT NO. I

Customs Appeal No. 1257 of 2012

[Arising out of Order-in-Appeal No. 18 & 19/2012 dated 19.01.2012 passed by the Commissioner of Customs (Appeals), Bangalore]

3M India Ltd

Concorde Block, Ub City, 24,
Vittal Mallya Road,
Bangalore 560 001

.....Appellant

VERSUS

Commissioner of Customs, Bangalore

Airport & Air Cargo Complex,
Menzies Aviation Bobba Building,
Devanahalli, Bangalore 560 300

.....Respondent

APPEARANCE:

Present for the Appellant: Ms Neethu James & Ms Ashwini Nag, Advocates

Present for the Respondent: Sh. Jathin K. A., Authorized Representative

CORAM:

HON'BLE Dr. D. M. MISRA, MEMBER (JUDICIAL)

HON'BLE Mrs. R. BHAGYA DEVI, MEMBER (TECHNICAL)

DATE OF HEARING: 12.10.2023

DATE OF DECISION: 12.10.2023

O R D E R

The appeal is allowed by way of remand. For order, see order of date passed in Customs Appeal No. 1256 of 2012.

(D. M. MISRA)
MEMBER (JUDICIAL)

(R. BHAGYA DEVI)
MEMBER (TECHNICAL)